

WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED - Under CIRP
 List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 the IBC (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 Date of Commencement of CIRP- 05.04.2024,
 Claims updated till 12.08.2025

Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	Bank of India	22.04.2024	3908189314	3908189314	Secured Financial Creditor	3908189314	-	No	94.95%	-	NIL	-	-	-
2	Indian Overseas Bank	20.04.2024	208036150	208036150	Secured Financial Creditor	208036150	-	No	5.05%	-	NIL	-	-	-
			4,116,225,464	4,116,225,464		4,116,225,464	-		100%	-	NIL	-	-	-